

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 646

TO BE ANSWERED ON APRIL 27, 2016

ISHUP

No. 646 SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the broad features of the Interest Subsidy for Housing the Urban Poor (ISHUP) scheme including the economic parameters for selection of the beneficiaries;
- (b) the number of beneficiaries and the funds spent since its inception, State-wise;
- (c) whether the Government has received any proposals from the States regarding subsidy for providing housing to the poor slum dwellers in the urban areas during each of the last three years and the current year and if so, the details thereof and the action taken thereon, State-wise; and
- (d) the other measures being taken to provide relief to the urban poor against rising price of housing in urban areas?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION
[SHRI M. VENKAIAH NAIDU]

- (a) to (c): Government of India had introduced the Interest Subsidy Scheme for Housing and Urban Poor (ISHUP) Scheme on 26.12.2008. Under the Scheme, an interest subsidy of 5 % per annum for whole duration of the loan (15-20 years) was provided on loans up to Rs.1.00 lakh extended to

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Economically Weaker Section (EWS)/Lower Income Group (LIG) beneficiaries by the Primary Lending Institutions (PLIs). Maximum loan amount was Rs.1.00 lakh for EWS and Rs.1.60 lakh for LIG. The scheme was implemented through PLIs viz. Banks and Housing Finance Companies. National Housing Bank (NHB) and Housing & Urban Development Corporation Ltd. (HUDCO) were designated as the Central Nodal Agencies (CNA) for implementation the scheme.

The number of beneficiaries and funds released since its inception, State-wise, is Aannexed.

(d): Pradhan Mantri Awas Yojana – Credit Linked Interest Subsidy:

Ministry of Housing & Poverty Alleviation (MoHUPA) has launched the Pradhan Mantri Awas Yojana (Urban) mission w.e.f. 25.06.2015. Under the Credit Linked Subsidy Scheme (CLSS), component of PMAY (Urban) beneficiaries of Economically Weaker Section (EWS) and Low Income Group (LIG) seeking housing loans from Banks, Housing Finance Companies and other such identified institutions would be eligible for an interest subsidy at the rate of 6.5% for a maximum tenure of 15 years. The credit linked subsidy will be available only for loan amounts upto ₹6 lakh. The carpet area of houses being constructed should be upto 30 square metres and 60 square meters for EWS and LIG, respectively, in order to avail of the credit linked subsidy.

ANNEXURE

Sl. No.	Name of State	No. of Beneficiaries	Amount of Subsidy in Rs.
1	Andhra Pradesh	9213	68188362
2	Assam	6	178373
3	Chattisgarh	932	10698238
4	Rajasthan	956	32341349
5	Karnataka	3491	42597331
6	Kerala	1873	48035437
7	Madhya Pradesh	44	1383514
8	Maharashtra	643	6017117
9	Tamil Nadu	1269	19896517
10	Uttar Pradesh	8	146895
	TOTAL :	18435	229483133